(1)	I 27 873 100 40
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Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

NITIN NABIN worldaught or Wife of Late. NAVEEN KISHOR PA. SINHA

(strike out whichever is not applicable)

(1) I am a candidate set up b Chartiya Janta Party of the political party) am contesting 30 at Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self-NITIN NABIN	AFGPN1259R	2010 - 11	125,500
2.	Spouse- Deep Mala Souvastav	BWCPCEIKK	2011 - 12	389490
3.	Dependent 1			The second second
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:- N/A

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26): N/A

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	

That I give here in below the details of the assets (immovable, movable, bank balance, etc.) of spouse,

(A) DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self NITIN NABIN	Spouse(s) Name(s) (WIFE) DEEPMALA	Dependent- 1 Name	Dependent- 2 Name	Dependent- 3 , Name
(i)	Cash	Rs.10000.00	Rs.5000.00			
(ii)	Deposits in Banks,	(a)Salaries A/c No.10839465266 S.B.I Bihar Vidhan Mandal, Patna Rs15,749(1.12.2012) (fifteen thousand seven hundred forty nine)	A/c No.30606696891 at S.B.I Main Branch Gandhi Maidan, Patna. Rs.82,203 (eighty two thousand two hundred three) (B)PPF AC Rs.36000.00			
(iii)	Bonds, Debentures and Shares in Companies	NiI	Nil			
(iv)	Companies		(A)Policy of LIC no 517635822 Rs . 19718 yearly for 15years NSCNO. 54DD-917880-RS5000.00 55DD-558032RS.5000.00 55DD558033-RS.5000.00 55DD558034-RS.5000.00 95EE806023RS.10,000.00			

CONT. MOVABLE ASSETS

(v)	Motor Vehicles /(Details of make, Registration No.etc.year of purchase and amount .)	no BR0-BF-2040	Nil	
(vi)	Jewellery (give details of weight and value)	Gold Chain of wt.5.gms, Coasting of Rs. 14000.00 Gold Ring of wt.4.gms, of Rs. 11200.00 Total Rs25,200.00 (Rupees Twenty five thousand two hundred Only)	Rs.112,000.00	

X and the second country of I	
(No. 1) Any other assets such as value of	
(ix, Gross Total value	

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	HIL	NIL			
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)		11111			
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	MIL	HIL			
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
100	Date of purchase in case of self acquired property				1	
	Cost of Land (in case of purchase) at the time of purchase			- Property		
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value		H			
(iii)	(including apartments) -Location(s) -Survey number(s)	MIL	MIL			
	Built up Area (Total measurement in sq. ft.)					

	V techer inherited property (' eo or NO)				
	Date of purchase in case of serf activitied property				
- 10	Cost of property (in case of parchase) at the time of parchase				7.
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	MIL	NIC		
j	Area (Total measurement in sq. ft.)				
	Built up Area (Total measurement in sq. ft.)			-	
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the land by way of development, construction etc.				
	Approximate Current market value				
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBI, Biharvide Mandal Rs 7,30,000 Vehictes	Maria Contraction			
	Loan or dues to any individuals/ Entity other than inentioned in (i) above. Name(s) Amount outstanding Nature of John	MIL	NIL			

	A-19 other liability	NIL				
	Grand total of liabilities	7,30,000				
(ii)	Government Dues: Dues to departments dealing with government	NIL		1	i	
77	Dues to departments dealing with supply of water	NIC				
	Dues to departments dealing with supply of electricity	NIL				-
	Dues to departments dealing with supply of telephones/mobiles	MIL				
	Dues to departments dealing with government transport (including aircrafts and lielicopters)		*			
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					0
	Sales Tax Dues					
	Any other dues			T-HODE I		
	Grand total of all Govt. dues	-				

(7) Details of profession or occupation: a. Self. So. Link. working to b. Spouse Bank employe, SBI (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. NITIN NA BIN
2.	Full postal address	10. Water Tower Virchen Palel Path Patric
	State	182, Bankipur, Bihar
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhartiya Janta Party
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

1	PaN of				Year for which last 1 and having himself lincome Tax Return filed			
	(a) Candidate AFGPN 1259 R (b) Sponse: BWC PS 5166 C				2010-11		125,500	
	(b)	Sponse: BWC PS 51	66 C		2011-12	7 710	380	40.
	(c)	Dependents					-	1.1.70
6.	-	Details	of Assets and	Liabili	ties in rupees	(41,434)	tie	
		Description	Self	Spouse		Depende	nt-II	Dependent-III
١.		Moveable Asset (Total value)						
В.	200	Immovable Asset					-	
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)						
1000	(ii)	Approximate Current Market Price of Asset (Total Value)						
7		Liabilities				-		
		(i) Government dues (Total)						
		(ii) Loans from Bank, Financial Institutions and others (Total)	7,30,000	MIL				
8.	10	ghest educational qualific 7 2 - C.S.K.M. Public Give details of School / Un urse) (Name of the School	e School D	tion with	full form of th	e certifica	te/ dip	loma/ degree

VERIFICATION

I, the deponent, above named, do hereby ver	fy and declare that the contents of this affidavit are true and correct to the
best of my knowledge and belief, no part of	it is false and nothing material has been concealed there from. I further
declare that :	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) 1, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patha this the 2nd day of Jan 2012

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.